

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 61**  
**CP No.101/BB/2023**

**IN THE MATTER OF:**

Sri M. Ramesh ... Petitioner  
Vs.  
M/s. V.M. Contractors Pvt. Ltd. & Ors. ... Respondents

**Order under Sections 241-244 of Companies Act, 2013**

**Order delivered on: 30.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Biswajit Ghosh, PCS  
For the Respondents : None

**ORDER**

1. Heard the Ld. PCS appearing for the Petitioner.
2. List the matter 'for final hearing' on **18.07.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**